NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 434 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: M/s Asis Plywood Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s): Mr. Rajesh Bohra and Mr. Aditya Narayan, Advocate

For the Respondent (s): Ms. Purti Marwaha Gupta and Mr. C. S. Chauhan, Advocates

ORDER

Reserved for orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

(Lekhraj Singh)